

**In the National Company Law Tribunal, Jaipur**

**CP No. 144(ND)/2017**

**TA No. 146/2018**

**UNDER SECTION 241-242 OF IBC**

**In the matter of:**

**Kishan Gopal Agarwal & Ors.**

..... Applicant/Petitioners

**VS.**

**Shrish Steels Pvt. Ltd. & Ors..**

.....Respondent

**Order delivered on 13.09.2018**

**Coram: Shri R. Varadharajan, Member (Judicial)**

For Petitioner (s)

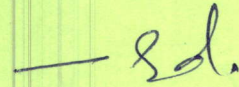
: Gaurav Sharma, Adv.

For Respondent(s)

: Samay Maheshwari, Adv.

**ORDER**

Learned counsel for the parties are present. It is represented by learned counsel for the parties that pleadings in this matter is complete and that the matter is ripe for final hearing. The matter is a transferred matter from New Delhi to Jaipur Bench. The matter is adjourned for final hearing on 26.10.2018, interim orders if any, to be continued.



**(R. Varadharajan)  
Member (Judicial)**